

**AMMOUNT DUE TO KERALA STATE ROAD TRANSPORT CORPORATION FROM RAILWAYS**

227. SHRI K. CHANDRASEKHARAN : Will the Minister of RAILWAYS be pleased to state the reasons for which the balance of Rs. 101.33 lakhs payable to the Kerala State Road Transport Corporation by the Railways as per the Road Transport Corporations Act, 1950 has not yet been paid ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) : According to the Road transport Corporations Act, 1950, capital for the Corporations set up under this Act may be contributed by the State Government and the Central Government in such proportion as may be agreed upon by both the Governments. Under the existing arrangement between the Ministry of Railways and the Kerala State Government, no such amount is due to the Kerala State Road Transport Corporation. As such the question of payment of this amount does not arise.

**EXPORT OF COFFEE THROUGH S.T.C**

228. SHRI K. S. MALLE GOWDA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government are aware that export trade of coffee is monopolised by a few private exporters who have formed themselves into a sort of syndicate to buy Indian Coffee at low rates export it at high prices; and

(b) whether Government propose to entrust the export of coffee to S. T. C.

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) No, Sir. Coffee for export is sold in open auctions. Any person or firm desirous of participating in export auctions can register their names with the Coffee board and obtain a permit after fulfilling certain pre-requisites regarding security deposits and bank guarantees.

(b) At present there are 20 registered exporters who are free to participate in auctions and purchase quantity required for export and undertake export trade. State Trading Corporation of India is one of the registered exporters.

**ACCUMULATION OF UNMARKETED COFFEE.**

229. SHRI K. S. MALLE GOWDA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether it is a fact that over 20,000 tons of coffee from the 1970-71 coffee-pool remained to be marketed at the end of December 1971 ; and

(b) whether Government have considered stopping further extension of coffee cultivation in the interest of the large number of coffee growers ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Yes, Sir.

(b) No, Sir. As India is a member of the International Coffee organisation, the matter needs careful consideration in the light of the objectives of this Organisation and the Production goals approved for India.

**DETERIORATION OF COFFEE WITH INDIAN COFFEE BOARD.**

230. SHRI K. S. MALLE GOWDA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether it has come to the notice of Government that over 9,000 tons of coffee received by the Indian Coffee Board in 1970-71 has deteriorated ;

(b) the estimated loss to the growers on this account ;

(c) whether any inquiry has been conducted to fix responsibility for this loss, if so, with what result; and

(d) the steps that Government propose to take to prevent deterioration of coffee with the Coffee Board ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) to (d) A statement containing the required information is attached.

STATEMENT (a) A survey of coffee stocks has shown